



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

OFFICE ORDER

The following officials (presently posted in Office Pool, Admn. Branch-II, Central, THC, Delhi) are hereby directed to report for duty with the Chief Judicial Magistrate, Central, Tis Hazari Courts, Delhi for the period as mentioned below:

Sl. No.	Name	Design.	Period of Duty	
			From	To
1.	Manish Kumar S/o Sh. Mukesh Kumar	JJA	14.06.2026	20.06.2026
2.	Jatin S/o Sh. Mahesh Kumar	JJA	21.06.2026	24.06.2026

Note:

- (i) The officials will be entitled for Compensatory Leave in lieu of duty performed on 14.06.2026 (Sunday) and 21.06.2026 (Sunday), which shall be valid till 31.12.2026.
- (ii) Non-compliance of the aforesaid directions shall be considered deliberate insubordination and disciplinary action shall be initiated against the erring officials without any further notice.

(Handwritten Signature)

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. F.97 (30-II)/P&T/Admn.II(HQs)/2026/ 42666-675 Dated, Delhi the 01 JUN 2026

Forwarded for information and necessary action to:

1. The CJM, Central, THC, Delhi
2. PS to the undersigned.
3. The Sr. Accounts Officer/D.D.O. Central, THC, Delhi
4. The Dealing Assistants, ACR Cell, Personal File, Leave Seat, Admn. II(C), THC, Delhi
5. LAYERS Seat, Central, THC – for uploading the order on Layers.
6. Website Committee – for uploading the order on website.
7. Officials concerned, for necessary compliance.

(Handwritten Signature)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi